

**NATIONAL COMPANY LAW TRIBUNAL**  
**BENGALURU BENCH**  
**COURT NO.1**

ATTENDANCE CUM ORDER SHEET OF THE HEARING OF NATIONAL COMPANY LAW TRIBUNAL,  
 BENGALURU BENCH, BENGALURU, HELD ON 05.01.2018.

PRESENT: 1. Hon'ble Member(J) Shri Ratakonda Murali  
 2. Hon'ble Member(T) Dr. Ashok Kumar Mishra

C.P. No. or C.A. No.	T.P. No.	Purpose	Section	Name of the Parties M/s. / Mr.
CP 45/14	IA 4/17 along with CA 1/15 in TP 63/16	For hearing on IA	397/ 398	Catherine Cairey Remo nnay Vs. M/s. Bhafra Spirits Pvt. Ltd. & 2 Ors.

SL. NO. NAME (IN CAPITAL)  
 & PHONE NUMBER

REPRESENTATION TO WHOM

SIGNATURE

1. B. Rajeswara Rao  
 9421904679

Respondents



2. ~~2. P. ADITYA~~ Counsel for petitioner is present. Counsel for respondent is also present. Counsel for respondent reported that he has filed written submissions in the Registry on 03.01.2018. The order could not be passed in IA No.04/17 as the written submissions were not filed on time.

Again IA No.04/2017 is listed for orders on 31.01.2018.



3. N ANDHESH PATEL  
 9845243916

  
 MEMBER (T)

  
 MEMBER (J)